

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 02<sup>nd</sup> day of November 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1124/2023 (Vacate Stay) in Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R1, R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 379/2023 For Exemption IA No. 1154/2023 For Condone Delay IA No. 1155/2023	Department of State Tax, Govt. of Maharashtra, Through Hon. Joint Commissioner of State Tax (Adm), Smt. Sunita S. Thorat Vs Mr. Ebenezar Inbaraj Resolution Professional of M/s ReGen Powertech Pvt. Ltd.	Mr. Anirudh Krishnan	
3	Comp App (AT) (CH) (Ins) No. 380/2023 For Stay IA No. 1157/2023 For Urgent Hearing IA No. 1156/2023	Mrs. Palaniammal & 2 Ors. Vs Revathi S Raghunathan, RP of Gokulakannan Benefit Fund Ltd.	Mr. AM Sridharan	
4	Comp App (AT) (CH) (Ins) No. 381/2023 For Condone Delay IA No. 1158/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt Ltd	Mr. Ramesh Kumar Chopra	

5	Comp App (AT) (CH) (Ins) No. 370/2023 For Stay IA No. 1130/2023 For Urgent Listing IA No. 1131/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors.	Mr. Anirudh Krishnan	Mr. Pranava Charan MG For Caveator
6	Comp App (AT) (CH) No. 75/2023 For Condone Delay IA No. 1009/2023	State of Tamil Nadu, State Tax Department Rep by its Asst. Commissioner Tmt.J.Shajee Vs J. Manivannan Liquidator, M/s Erwin Textiles Mills Pvt. Ltd. & Anr.	Mr. B Vijay	Mr. J Manivannan
7	Comp App (AT) (CH) (Ins) No. 267/2023 For Condone Delay IA No. 830/2023 For Stay IA No. 831/2023	Ravindranath Narayana Rao, Liquidator of Marutham Steel Rolling Mills Vs Sunil Ferro and Energy Pvt. Ltd.	Mr. S Vedhavel	

#### For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 274/2021 (CA (AT) No. 50/2020)	Mr. Shankar Subramanya Bhat & Anr Vs Star Cable Infonet Systems Pvt Ltd & 6 Ors.	Ms. Vishakha Gupta	
9	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	Al-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co
10	TA (AT) No. 276/2021 (CA (AT) No. 57/2020 For Delay IA No. 940/2020)	M/s Anchor Lines Pvt. Ltd. Vs Registrar Of Companies, Karnataka & Anr.	Mr. Saurabh Kansal	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption	Raghuram Hume Pipes Pvt. Ltd. Vs	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1

	IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Pankaj Dhanuka & Anr.  <b>WITH</b>		Ms. Aparajitha Vishwanath- R2
12	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
13	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R2 & R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Stay IA No. 1113/2023 For Directions IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	M/s Shardul Amarchand Mangaldas & Co Mr. Allwin Godwin
15	Comp App (AT) (CH) (Ins) No. 225/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	Mr. Pradeep Joy
16	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh- R1

17	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. Kapil Dev Supra For Caveator
<b>WITH</b>				
18	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash And Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. Kapil Dev Supra For Caveator
19	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. NP Vijaykumar- R2
<b>WITH</b>				
20	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No. 1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. NP Vijaykumar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
<b>WITH</b>				
22	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr.Pawan Jhabakh	Mr. Y Suryanarayana-R1

23	Comp App (AT)(CH) (Ins) No. 21/2021 IA No. 50/2021	Gayathri Sea Foods & Feeds Pvt Ltd. Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana	Mr. Hari Radhakrishnan
24	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
25	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	
26	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No.502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
27	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana
28	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy- R2
29	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. Ramaswamy Meyyappan

**Copy to:**

**By the order of Hon'ble Member (Technical)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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